

ment giving the required information is laid on the Table of the House [See Appendix IV, annexure No. 24]

श्री एम० ऐल० द्विवेदी : जो स्टेटमेंट रक्खा गया है उस से मालूम होता है कि हिमाचल प्रदेश और भूनाल में सरकारी प्रेसों में कोई काम नहीं हुआ और विन्ध्य-प्रदेश में करीब एक निहाई काम गवर्नमेंट प्रेस के बाहर किया गया, में जानना चाहता हूँ कि क्या कारण है कि यह तमाम काम गवर्नमेंट प्रेस में नहीं किया जाता है और अगर वहाँ प्रेसेज नहीं हैं तो क्या यह सही नहीं होगा कि वहाँ पर प्रेस कायम किये जायें ?

डा० काटजू : मैं आप से निवेदन करूँगा कि जो आर को मजीद मालूमता चाहिये वह सब मुझे लिख कर दे दें, तो मैं उन के बारे में दरयाप्त करूँगा ।

श्री एम० ऐल० द्विवेदी : इन बातों को ध्यान में रखते हुए कि यहाँ के प्रेसेज बाहर के प्रेसों का मुकाबला नहीं कर सकते थे, क्या वहाँ के स्थानीय प्रेसेज को कोई प्रेफरन्स या प्राथमिकता दी जाती है ?

डा० काटजू : आप जब मुझे सब सवाल अपने दे देंगे, तो मैं उन के बारे में मालूम कर के आप को जवाब दे दूँगा ।

Shri A. C. Guha: May I know, Sir, if all the Part C States have got their own printing presses?

Mr. Deputy-Speaker: The Governments of those States.

Dr. Katju: Some of them may have; some of them may not have. I cannot give you definite information.

CENSUS PUBLICATIONS

*521. **Sardar Hukam Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether all the Census Publications will be printed and published by the end of this year; and

(b) whether the all India Census Brochures on various subjects have been printed?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) Two Brochures have been printed and published already. Seven brochures are in the Press. They relate to the following topics:—

- (i) Sample verification of the 1951 Census Count.
- (ii) Age Tables.
- (iii) Life Tables.
- (iv) Maternity Data.
- (v) Displaced Persons.
- (vi) Special Groups (i.e. Scheduled Castes, Scheduled Tribes).
- (vii) Religion.

Special arrangements have been made for expediting their printing.

Three other Brochures on "Language", "Literacy and Educational Standard", and "Summary of Demographic and Economic Data" are under preparation. They are expected to be got ready for the Press before the end of March, 1953.

Shri Raghuramaiah rose—

Mr. Deputy-Speaker: The hon. Member who tables the question will have priority.

Sardar Hukam Singh: What is the information on each subject, say on the brochure on displaced persons, that would be supplied in the brochure?

Shri Datar: All the information that is necessary about displaced persons—their requirements, their present economic condition and also other conditions.

Sardar Hukam Singh: May I know, Sir, whether data have been collected as to how many of these persons have been gainfully employed or settled?

Shri Datar: Data have been collected and will be published in the form of these brochures and all the details will be before Parliament.

Sardar Hukam Singh: I wanted to know whether these data are contained in the brochure.

Mr. Deputy-Speaker: He said the data would be in the brochure and it would be available to the Members of Parliament.

Sardar Hukam Singh: I want to know whether it already contains that in-

formation which would enlighten us as to how many of these displaced persons have now been settled or gainfully employed.

Shri Datar: If the hon. Member would table a separate question about this, I shall be very happy to answer.

सेठ गोविन्द दास : मर्दमशुमारी के सम्बन्ध में यह जो रिपोर्ट छप रही हैं या छपने वाली हैं, यह किन किन भाषाओं में छप रही हैं ?

Shri Datar: According to my information, the whole thing is being printed in English.

सेठ गोविन्द दास : क्या माननीय मंत्री जी को यह मालूम है कि इस देश में हिन्दी जानने वालों की संख्या अंग्रेजी जानने वालों की अपेक्षा बहुत ज्यादा है।

श्री दातार : ऐसा है।

सेठ गोविन्द दास : फिर क्या कारण है कि सारे कागजात हमेशा अंग्रेजी में ही छपते हैं ?

Mr. Deputy Speaker: Are we arguing this matter?

सेठ गोविन्द दास : उपाध्यक्ष महोदय, मैं यह जानना चाहता था कि फिर क्या कारण है कि इस तरह के जितने कागजात होते हैं वह सदा अंग्रेजी में छपते हैं और जिस भाषा को हम ने राज्य भाषा बनाया, उसकी तरफ कोई ध्यान ही नहीं जाता ?

Mr. Deputy Speaker: It is a suggestion for action.

Shri Raghuramaiah: May I know, Sir, whether the brochure relating to Language will show the linguistic distribution district-wise, taluk-wise and village-wise, as was done in the 1931 census?

Shri Datar: It will be district-wise, and also in certain cases taluk-wise as in Madras.

Shri Raghuramaiah: Will it also be shown village-wise as in 1931, because in some bi-lingual areas it may be necessary?

Shri Datar: Yes, it will show village-wise also.

COMPULSORY RETIREMENT

***522. Sardar Hukam Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Central Government employees compulsorily retired during 1952 who were reasonably suspected to be engaged in or associated with subversive activities; and

(b) whether any opportunity was given to them to show cause against such "reasonable suspicion"?

The Deputy Minister of Home Affairs (Shri Datar): (a) The hon. Member is presumably referring to cases of compulsory retirement of Central Government employees in accordance with the procedure prescribed under the safeguarding of National Security Rules. No Central Government employee was so retired during 1952.

(b) Does not arise.

Sardar Hukam Singh: May I know the number of cases dealt with under these rules since they were brought into force in 1949?

Shri Datar: If the hon. Member tables a separate question, I shall give them.

Sardar Hukam Singh: When the right of enquiry under the Civil Service Rules as well as the reference to the Union Public Service Commission are denied to these persons, what is the machinery to deal with these cases?

Shri Datar: The machinery is a Committee appointed consisting of the Home Secretary (Chairman), a representative of the Ministry of Law, a representative of the Intelligence Bureau and a representative of the Ministry concerned with the officer.

Sardar Hukam Singh: May I know, Sir, whether there were any cases which were referred to this Advisory Committee during this year?

Shri Datar: In 1953?

Sardar Hukam Singh: 1952.

Shri Datar: In 1952, 8 cases were referred to it.